

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. T. R. Bhaskar
Priyadarshini N
Kerthi Counsel for Petitioner
2. Mr SanthanaKrishnan. Council for Respondent.
3. Ms. Kantha Surana, Pcs Counsel for Respondents

ORDER

Counsel for the Petitioner present. Representative for R1 to R3 present and submitted the arguments in part and prayed for time to conclude the same. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk